

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).7966/2014

(Arising out of impugned final judgment and order dated 02/05/2013
in SA No.507/2013 passed by the High Court Of Judicature at
Allahabad)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

DEVENDRA KUMAR & ANR

Respondent(s)

Date : 03/11/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. Devesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 21st November, 2014, so as to see
that the service is completed in the meantime.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Court Master

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2014.11.05
17:35:34 IST
Reason: